

flag station on grounds of passenger amenity is at present under examination.

BALWABAZAR AND BIRPORE TELEGRAPH OFFICES

952. Shri L. N. Mishra: Will the Minister of Communications be pleased to state:

(a) by what time the telegraph offices at Balwabazar and Birpore (Saharsa District of Bihar) are expected to start functioning;

(b) whether it is a fact that work to open the said offices is behind schedule; and

(c) if so, the reason therefor?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) It is expected that the office will start functioning by the end of the current financial year.

(b) No.

(c) Does not arise.

TELEGRAPH OFFICES IN DARBHANGA DISTRICT

953. Shri L. N. Mishra: Will the Minister of Communications be pleased to state:

(a) whether there is proposal to provide telegraph offices at certain places in the district of Darbhanga (Bihar);

(b) if so, the names of places where they would be located; and

(c) by what time each is expected to start functioning?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Yes.

(b) and (c). A statement is placed on the Table of the House. [See Appendix IX, annexure No. 11].

EXTRA DEPARTMENTAL POSTMASTERS

954. Shri L. N. Mishra: Will the Minister of Communications be pleased to state:

(a) whether it is a fact that Extra-Departmental Postmasters, who have

to work for the telegraph offices attached to the Extra Departmental post offices, are not paid any remuneration for the additional work done; and

(b) if so, the reason therefor?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Their remuneration is fixed on the basis of the total volume of work in both post and telegraph branches of the combined offices.

(b) Does not arise.

ADDITIONAL ALLOWANCE FOR THE E. D. POSTMASTERS

955. Shri L. N. Mishra: Will the Minister of Communications be pleased to state:

(a) whether it is a fact that extra-departmental Postmasters are entitled to get some additional allowance if the pressure of work increases;

(b) if so, the conditions for granting such allowance; and

(c) whether it is a fact that abnormal delay is caused in disposing of cases of grant of such allowances to the extra-departmental Postmasters?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Yes.

(b) A statement is placed on the Table of the House. [See Appendix IX, annexure No. 12].

(c) No.

RAILWAY LINES IN MADHYA PRADESH

956. Shri N. A. Borkar: Will the Minister of Railways be pleased to state:

(a) whether Government propose to link Ramtek town in Madhya Pradesh by a Railway line;

(b) if the reply to part (a) above be in the affirmative, when the construction work is likely to be undertaken;

(c) the estimated cost of construction of the proposed line; and

(d) when the construction of the proposed line is expected to be completed?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) No, Sir.

(b) to (d). Do not arise.

GROUND-NUT CROP RESEARCH

957. Shri Buchhikotaiah: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that Tindivanam Agricultural Research Association has developed nine varieties of ground-nut crop in the Madras State;

(b) if so, the utility of these varieties to the agriculturists; and

(c) how far these varieties will be useful in the various parts of the country?

The Minister of Food and Agriculture (Shri Kidwai): (a) Nine new crosses between high yielding pure lines of ground-nut from Mauritius and T.M.V.I. (Tindivanam) strain have been effected at the Agricultural Research Station (Not Association), Tindivanam.

(b) The trials are in the laboratory stage.

(c) Does not arise.

FINANCIAL AID TO ORISSA (LAND HOLDINGS)

957-A. Shri Niranjan Jena: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Government of Orissa have asked for any financial aid from the Central Government in connection with the survey of economic land holdings in the State; and

(b) if so, the decision of the Central Government on their request?

The Minister of Food and Agriculture (Shri Kidwai): (a) The Government of Orissa asked for Rs. 8,96,000 as aid from the Government of India

to meet the cost of Census of Land Holding and Cultivation.

(b) The Government of India have requested the Orissa Government to re-examine their estimates and have made suggestions, which if accepted will reduce the cost substantially. They have also requested the State Government to meet the cost from their own budget.

विन्ध्य प्रदेश में आउट एजेंसियाँ

१५८. श्री आर० एस० तिवारी : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) विन्ध्य प्रदेश में कितनी आउट एजेंसियाँ खोलने का विचार है ; और

(ख) छतरपुर की एजेंसी कब तक खुलेगी ?

The Deputy Minister of Railways and Transport (Shri Alagesan) : (a) and (b). The question of opening out-agencies at three places including Chhatarpur in Vindhya Pradesh is under examination.

रियायती टिकट

१५९. श्री आर० एस० तिवारी : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार है कि दशहरा जैसे विशेष अवसरों पर वापसी टिकट जारी किये जायें और कि १९४२ से पहले किया जाता था ; और

(ख) यदि हाँ, तो किस तिथि तक आवश्यक प्रबन्ध कर लिया जायगा ?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Not yet.

(b) Does not arise.